## [Translation]

## Irregularities in T.B. Hospital Mehrauli

4927. SHRI VISHNU MODI: Will the MINISTER OF HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government's attention has been drawn to the corrupt practices and serious irregularities being committed in the T.B. Hospital at Mehrauli;
- (b) if so, the amount of grants given by Central Government to the T.B. Hospitals in the country and the details thereof;
- (c) whether Union Government provide separate funds every month for the treatment of there ailing employees; and
- (d) if so, the full details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) No specific complaint about the alleged corrupt practices and serious irregularities being committed in the T.B. Hospital at Mehrauli has been reported.

(b) Lala Ram Sarup TB Hospital, Mehrauli is given the recurring grants-in-aid, the details of which during the last three years are as under:—

Year	Rupees in lakhs
1982-83	12.25
1983-84	14.50
1984-85	16.66

(c) and (d) Lala Ram Sarup TB Hospital, Mehrauli is recognised for the treatment of Central Government employees suffering from Tuberculosis. The following amounts have been paid to this Hospital as treatment charges for Central Government employees covered under CGHS:—

Month	Amount (in Rs.)
January	1,46,533
February	1,36,178
March	1,37,589

April	1,31,644
May	1,54,271
June	1,73,477
July	1,96,526
August	2,16,218
September	2,13,170
October	2,01,522
November	1,75,110
December	1,86,400

## [English]

# Area of Land owned by Railways capable of Tree Plantation

4928. SHRI DIGVIJAYA SINGH: Will the Minister of RAILWAYS be pleased to state:

- (a) what is the total area of land owned by the Railways capable of tree plantation;
- (b) how much of this area has been planted;
  - (c) what is the rate of survival; and
- (d) how many persons have been apprehended for illegal felling of trees by the Railways?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) Total area of Railway land capable of tree plantation at present is approximately 53,436 hectares.

- (b) An area of 22,484 hectares has been planted with trees.
  - (c) Rate of survival is around 60%.
- (d) 4 persons have been apprehended for illegal felling of trees by the Railways.

## Recommendation of Andhra Pradesh Government for sanction of post graduate Department at Government Ayurvedic college, Vijayawada

4929. SHRI C. JANGA REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

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- (a) whether it is a fact that the Government of Andhra Pradesh has recommended for the sanction of Post-graduate Department the Government Ayurvedic College, Vijayawada for 1984-85 and if so, the action taken by the Central Government:
- (b) to bring up the Ayurvedic Colleges in India to the prescribed standards of Central Council of Indian Medicine, how much amount is going to be sanctioned to all colleges in India by Union Government; and
- (c) whether Government of India receved any proposals from the Government of Andhra Pradesh for the allocation of funds and if so, the action taken to allot the funds?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. The State Government was informed that the proposal for upgrading two Post-graduate Departments in Government Ayurvedic College, Vijayawada would be considered, if the Centrally Sponsored scheme for providing assistance for upgrading of Departments for Post-graduate Training and Research in Indian Systems of Medicine is continued during the Seventh Five Year The amount approved in Budget Estimates for 1985-86 is, however, adequate only for the existing schemes.

- (d) There is no scheme with the Central Government for allocation of funds to upgrade facilities in Ayurvedic colleges to bring them upto the standards laid down by the Central Council of Indian Medicine.
- (c) Yes, Sir. An allocation of Rs. 5.00 lakhs has been made in Budget Estimates for 1985-86 for two Departments each of the Government Ayurvedic College, Hyderabad and Nizamia Tibbia College, Hyderabad already upgraded in that State.

## Rail-cum-road Booking service at Kandi

4930. SHRI ATISH CHANDRA SINHA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal for rail-cum-road setting up a booking service at Kandi. District Murshidabad, West Bengal for the benefit of the Passengers of Kandi Sub-division specially who desire to travel by important trains passing through Khagraghat and Berhampore Stations; and
- (b) if so, when the said proposal is likely to be implemented?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL); (a) and (b) No, Sir. The proposal for setting up an out agency at Kandi, Disttict Murshidabad has not been considered financially justified.

#### Stipend to Mothers for sending their Children to school to avoid child Labour

- 4931. SHRI SURESH KURUP: Will the Minister of EDUCATION be pleased to stat ::
- (a) whether Government are considering to give stipend to the mothers for sending their children to schools to avoid child labour; and
- (b) whether Government will start special schools for children where they can earn and learn simultaneously?

THE MINISTER OF EDUCATION (SHRI K. C. PANT): (a) No, Sir.

(b) No, Sir.

### Opening of Dispensary in Yamuna Vihar

- 4932. SHRI RAJ KUMAR RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that there is no CGHS Dispensary in Yamuna Vihar, Delhi despite the fact that 70 per cent residents are in Central Government service; and
- (b) if so, what action Government propose to take to open the same and when it will be commissioned?